

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 335 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020

Name of the Company: Manoj Bishwanath Jindal Personal Gaurantor  
to Navrang Roadlines Pvt Ltd

Section: 94 IBC

**ORDER**

Learned Counsel Mr. Aditya Gudecha appeared for the Petitioner.

Affidavit of proof of service of notice upon the Respondent(s) is not filed.

The matter stands adjourned to 09.02.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 14th day of December, 2020.